

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-30-2020**

M/s. Swapna Developers

... Petitioner

Versus

South Goa Planning &
Development Authority & Anr.

... Respondents

Shri Y.V. Nadkarni, Advocate for the Petitioner.

Shri G. Malik, Advocate for the Intervenor.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15th September 2020****P.C. :**

The learned counsel for the petitioner seeks four weeks' time.

2. In the meanwhile, the respondents may also complete their pleadings.

3. Post the matter on 13.10.2020.

DAMA SESHADRI NAIDU, J.

NH